

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 6256
TO BE ANSWERED ON APRIL 02, 2026**

OPERATIONS AND MAINTENANCE COST UNDER AMRUT 2.0

NO. 6256. SHRI BAPI HALDAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that States have assessed about Rs. 21,023 crore as Operation and Maintenance (O&M) cost for approved AMRUT 2.0 projects while the Union Government does not fund O&M and if so, the details thereof;**
- (b) the plan to ensure O&M financing through user charges, property tax and other sources and to prevent asset deterioration, State/UT-wise; and**
- (c) the number of water and sewerage assets that are non-functional due to lack of O&M funds, State/UT-wise?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c): Water and Sanitation is State subject and maintenance of water and sewerage/ septage management infrastructure is the responsibility of the concerned Urban Local Bodies / Urban Development Authorities under the State Governments.

AMRUT 2.0 has been launched in the year 2021 in all Urban Local Bodies (ULBs)/ cities, enabling the cities to become 'self reliant' and 'water secure'. Providing universal coverage of sewerage and septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Rejuvenation of water bodies and development of green spaces and parks are other components of the mission.

The Mission guidelines advocates taking up projects with Operation and Maintenance (O & M) cost for at least five years, funded by way of levy of user charges or other revenue streams. The Mission framework also emphasizes reforms such as levy and collection of user charges, reduction of non-revenue water, reuse and recycling of treated wastewater and improvement in financial management practices to enhance the capacity of ULBs to sustainably operate and maintain assets. Under AMRUT, Credit rating work has been completed in 468 cities. 162 cities have received Investible Grade Rating (IGR), including 34 cities with rating of A- or above. Further, Ministry of Housing and Urban Affairs has released a credit rating toolkit to support the States.

Under AMRUT 2.0, the States/ Union Territories are empowered to select, appraise, prioritise and implement the projects within the broad framework of Mission guidelines. The State Water Action Plans (SWAPs) comprising of 8,771 projects worth ₹1,92,482.52 crore have been approved so far under AMRUT 2.0, which include ₹20,019.38 crore as Operation and Maintenance (O&M) cost. As updated by the States/ UTs on AMRUT 2.0 portal as on 02.03.2026, the State/UT-wise details of projects with O&M cost is given in Annexure.

As operation and maintenance of the project is the responsibility of the State/UTs, Ministry of Housing and Urban Affairs does not maintain State/UT-wise details of water and sewerage assets that are non-functional due to lack of O&M funds.

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF UNSTARRED QUESTION NO. 6256 DUE FOR ANSWER IN THE LOK SABHA ON 02 APRIL, 2026 REGARDING “OPERATIONS AND MAINTENANCE COST UNDER AMRUT 2.0”

State-wise details of provision of O&M in the projects approved under AMRUT 2.0 as updated by the States/ UTs on AMRUT 2.0 portal as on 02.03.2026

(Figures in ₹ crore)

S.No	State / UT	Total No. of projects	Total cost	Provision of O&M in the projects
1	ANDAMAN & NICOBAR ISLANDS	63	34.89	-
2	ANDHRA PRADESH	505	9505.91	1569.92
3	ARUNACHAL PRADESH	20	211.99	21.78
4	ASSAM	58	986.98	103.20
5	BIHAR	62	8167.78	622.76
6	CHANDIGARH	7	166.39	5.00
7	CHHATTISGARH	81	3164.87	336.20
8	DADRA & NAGAR HAVELI AND DAMAN & DIU	1	63.47	5.03
9	DELHI	69	4588.43	1698.06
10	GOA	30	184.41	15.85
11	GUJARAT	927	16316.32	2058.73
12	HARYANA	77	3823.54	-
13	HIMACHAL PRADESH	47	321.66	37.21
14	JAMMU AND KASHMIR	90	1002.37	60.05
15	JHARKHAND	113	4202.53	512.72
16	KARNATAKA	648	10258.46	906.62
17	KERALA	737	3749.09	232.50
18	LADAKH	7	908.90	114.88
19	MADHYA PRADESH	1153	12951.11	1184.17
20	MAHARASHTRA	275	30079.93	2460.91
21	MANIPUR	67	196.49	9.08
22	MEGHALAYA	1	121.00	0.50
23	MIZORAM	106	157.78	2.18
24	NAGALAND	64	218.90	23.39
25	ODISHA	345	4029.55	391.82
26	PUDUCHERRY	19	196.41	30.11
27	PUNJAB	214	3626.38	122.14
28	RAJASTHAN	352	11267.31	604.63
29	SIKKIM	8	49.41	4.92
30	TAMIL NADU	1263	14637.74	1140.82
31	TELANGANA	252	9584.26	1903.97
32	TRIPURA	18	191.53	16.66
33	UTTAR PRADESH	651	26761.06	3235.81
34	UTTARAKHAND	38	767.75	68.88
35	WEST BENGAL	403	9987.93	518.91
	Total	8771	192482.52	20019.38